

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 259  
120(ND)09

IN THE MATTER OF:

Sh. Neelamber Agarwal ... Applicant/Petitioner

Versus

M/s. Neel Padam Builders Pvt. Ltd. & ... Respondent  
Ors

Under Section: 397-398

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Ms. Manisha Chaudhary, Mr. Mansumyer Singh, Advs. for  
Respondents

ORDER

Renotify this case on 19.04.2021



(T.S SINGH)  
COURT OFFICER